

SPECIAL BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/60(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	PAYAASH CAPITAL (SINGAPORE) PTE. LTD VS TRINITY ALTERNATIVE INVESTMENT MANAGERSLIMITED
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)

Ms. Perna Shaha, Adv.] For the Petitioner

Mr. Debnath Ghosh, Adv.] For the Intervenor

Mr. Soumyajit Mishra, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the petitioner seeks liberty to withdraw this petition. Accordingly, this petition CP/60(KB)2023 is dismissed as withdrawn.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**